

आयकर अपीलीय अधिकरण “बी” न्यायपीठ चेन्नई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“B” BENCH, CHENNAI

माननीय श्री महावीर सिंह, उपाध्यक्ष एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखक सदस्य के समक्ष।

BEFORE HON’BLE SHRI MAHAVIR SINGH, VP AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM

आयकर अपील सं. ITA No.412/Chny/2020
(निर्धारण वर्ष / Assessment Year: 2011-12)

M/s. Raymold Lighting Pvt. Ltd. B-5, 5 th floor, Sunciti Apartments, No.9, Santhome High Road, Mylapore, Chennai-600 004.	बनम / Vs.	ITO Corporate Ward-5(4) Chennai
स्थायी लेखासं./जीआइआरसं./PAN/GIR No. AAACR-3005-M		
(अपीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

अपीलार्थीकी ओरसे/ Appellant by	:	Shri N. Quadir Hoseyn (Advocate) & Dr.L.Natarajan (CA)-Ld. ARs
प्रत्यर्थीकी ओरसे/ Respondent by	:	Shri D. Hema Bhupal (JCIT)- Ld. Sr. DR

Corrigendum

1. The Ld. AR, Shri L. Natrajan, submitted letter dated 22-02-2024 and submitted that advertently his name has not been mentioned as one of the representatives against the appropriate column in the cause title. Accepting the same, the cause-title of the order dated 08-02-2024 is amended. The column of ‘**Appellant by**’ in the cause title of order dated 08-02-2024 would read as under:

Shri N. Quadir Hoseyn (Advocate) &
Dr.L.Natarajan (CA)-Ld. ARs

2. The Tribunal order dated 08-02-2024 stand modified to that extent.

Sd/-
(MAHAVIR SINGH)
उपाध्यक्ष / **VICE PRESIDENT**

Sd/-
(MANOJ KUMAR AGGARWAL)
लेखा सदस्य / **ACCOUNTANT MEMBER**

चेन्नई Chennai; दिनांक Dated : 08-03-2024
DS

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/Appellant
2. प्रत्यर्थी/Respondent
3. आयकरआयुक्त/CIT
4. विभागीयप्रतिनिधि/DR
5. गार्डफाईल/GF